STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>AUGUST</u>, 2022.

	Form 1 List of cases e-filed during the month								
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-		_	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

	Form 2 List of cases in which e-Payment of Court fees was made during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills		-	-	-				

	Form 3 List of cases in which Electronic Service of Process has taken place during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	_				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-				

	Form 4 List of total no. of cases randomly allocated during the month								
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-			

	Form 5 List of cases in which Case Management Hearing was held during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-		-		-			

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	Form 6 Contested commercial cases disposed during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	_	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-

		۳	Form 7 Summary of Commercial Cases	during the month		
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	1	0	0	1
2.	Judge, Commercial Court, Shillong	East Khasi Hills	83	3	2	84

Form 6(i): Mediation Data on Monthly Basis

	List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month									
Sr.	Name of Mediation	Total number of	Total number of	Total number of cases	Total number of non-	Total number of applications pending				
No.	Centre [For example,	applications pending	applications received	settled during the	starter cases during the	at the end of the month				
	DLSA or Main	on the 1st day of the	during the month	month	month					
	Mediation Centre	month	a sum grand months							
	Mumbai]	month								
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	Shillong Mediation	35	6	2	3 Nos.	Total=36 nos.				
	Centre, Shillong.				(Failure)	(27 nos. of applications are in the				
				20 20		pre-mediation stage and notices				
						have been served and 9 nos.				
						mediation is pending)				